

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : C. Subramaniam & 3 Ors.
-Vs
Mehala Carona Textiles Pvt. Ltd. & 8 Ors.

MAIN PETITION NUMBER :TCP/166/2016
(IA/MA) APPLICATION NUMBERS

IA/203/2018

ORDER

Present: Ms.Poorthi Balakrishnan for Shri.R. Vidhya Shankar, Ld. Counsel
for the Applicant.

Shri. Ashif for Shri. Harishankar Mani, Ld. Counsel for the
Respondent.

Ld. Counsels for the parties submit that parties held a meeting before the
Mediator in April, 2024. Next meeting is scheduled in June, 2024.

At joint request of the counsels for the parties, list the petition for outcome of
mediation / hearing on **31.07.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

VS